

1	2	3
Orissa	07	0388
Punjab	11	0488
Rajasthan	28	0756
Tamil Nadu	32	1234
Uttar Pradesh	35	1109
West Bengal	17	0487
Delhi (U.T.)	27	0027
Total	406	13311

### Delays in Project Implementation

1959. SHRI S. B. SIDNAL: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether his Ministry has taken measures for tackling the problem of delays in implementation of projects if so, the details thereof;

(b) whether his Ministry had recently made an analysis of 297 projects which had suffered delays of various duration; and

(c) if so, the outcome of the analysis made in this regard?

THE MINISTER OF PLANING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Ministry of Programme Implementation, by constantly highlighting the slippages in project implementation, generates pressure

on implementing agencies to improve the performance levels. Various measures taken for tackling the problem of delays in implementation include-

- Engagement of Consultants to pinpoint problem areas and suggest solutions.
- Convening inter-ministerial meeting to consider problem projects.
- Innovative efforts such as setting up of project facilitation management team.
- Instituting merit award for project implementation.
- Preparation of project implementation manual.
- Site visits of MPI officers to appre-

ciate progress of project implementation and problems etc.

(b) and (c). A recent analysis of the implementation status of projects costing

Rs. 20 crores and above, as on 31 March, 1989, shows 174 and not 297 out of 314 projects under implementation have time over runs. The original and anticipated cost of these projects under different sectors are as below:—

## STATEMENT

	Rs. in crores			
	No. of project	Original cost	Latest cost (Estimated)	
1	2	3	4	
Atomic Energy 2	631.5	1194.4	6958.1	
Coal	55	3618.2	1924.9	
Fertilisers	8	668.2	2560.6	
Mines	3	1294.6	14401.9	
Steel & Iron Ore	8	5732.6	402.2	
Chemicals & Petrochemicals	5	326.1	7403.3	
Petroleum & Natural Gas	18	7054.0	14713.9	
Power	31	9629.7	1024.9	
Paper, Cement (DPE)	8	440.3	2076.4	
Railways	18	767.7	2115.1	
Surface Transport	16	1370.1	89.5	
Telecommunications	2	34.3		
	174	31567	54865	

The cost increase in the aggregate of the 174 delayed projects with reference to their original approval is 74%.

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[*Translation*]

**Construction of Building for Dabri Police Station**

1960. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether no building has been constructed for Dabri Police Station; and

(b) the amount proposed to be allocated for the construction of the building for Dabri Police Station to Delhi Administration?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) A capital outlay of Rs. 5 lacs has been approved by the Planning Commission, during the current financial year for this purpose.

[*English*]

**Paramilitary Forces personnel Killed by Terrorists**

1962. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state the number of police and paramilitary forces personnel killed and injured by terrorists in Punjab, Union Territory of Chandigarh and Delhi; force-wise, rank-wise during the last one year ending 30th June, 1989?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC

GRIEVANCES AND PENSIONS AND THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): According to information received from the U.T. Administration of Chandigarh one Inspector of the UT Police was killed and a Head Constable of the U.T. Police and a Constable of the Gujarat Reserve Police were injured during the relevant period.

Details in this regard are awaited from the Government of Punjab and U.T. Administration of Delhi.

**Naxalite Movement**

1963. PROF. K.V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Naxalites in various States are in possession of modern weapons;

(b) if so, the steps taken to prevent the supply of foreign weapons to the terrorists and Naxalites operating in various States; and

(c) further steps taken to curb the activities of Naxalites in various States?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). Naxalites in some States are in possession of some modern weapons. It is suspected that the sources of these modern weapons to left wing extremists are LTTE dropouts and criminals/smugglers from Bombay. State and Central agencies have been alerted to take measures to stop this flow. States affected by left wing extremist violence have been asked to intensify police action and to organise their intelligence more